

(2024) 02 TP CK 0011

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 89 Of 2024

Jayanta Debnath

APPELLANT

Vs

Union Of India And 2 Ors.

RESPONDENT

Date of Decision: Feb. 6, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: A. Pal, B. Majumder

Judgement